

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

M.A. No. 97 OF 2022

IN

ORIGINAL APPLICATION No. 05/2020

IN THE MATTER OF:

Rita Sharma & Ors.

...Applicant(s)

Versus

State of Himachal Pradesh & Ors.

...Respondent(s)

INDEX

LDOH: 08.04.2025

NDOH: 12.08.2025

S. No.	PARTICULARS	PAGE No.
1.	Status Report on behalf of Municipal Corporation, Hamirpur in compliance of order dated 08.04.2025	1-11

Commissioner
Municipal Corporation

Municipal Corporation, Hamirpur

Through

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STATUS REPORT ON BEHALF OF MUNICIPAL
CORPORATION, HAMIRPUR IN COMPLIANCE OF
ORDER DATED 08.04.2025

I, Abhishek Kumar Garg S/o Dinanath Pandey aged about 30 years, presently posted as Additional Magistrate Hamirpur, District Hamirpur (H.P.) and also holding the additional charge of Commissioner, Municipal Corporation Hamirpur, District Hamirpur, Himachal Pradesh, do hereby solemnly affirm and sincerely declare as under:-

1. I state that I am the authorized person of the Municipal Corporation, Hamirpur, Himachal Pradesh, as such I am competent to swear this Status Report. I state that I am well acquainted with the facts and circumstances of the case based on records. That nothing material is suppressed thereof.



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2. I state that present Status Report is being filed in compliance of the order dated 08.04.2025 passed by this Hon'ble Tribunal in the present case.
3. I state that the deponent has joined as a Commissioner, Municipal Corporation, Hamirpur on 28.04.2025.
4. I state that Municipal Corporation Hamirpur has given tender to Suntan life company for processing of legacy waste as well as fresh waste/ daily waste. The following machines have been installed by Suntan life company & Municipal Corporation Hamirpur at SWM plant to process the legacy waste and fresh waste:

a. JCB Machine with operator:	3 No.
b. Tipper Truck with driver:	1 No.
c. Organic Composting Machine functional:	1 No.
d. Bailing Machines functional:	2 No.
e. Shredder Machine functional:	1 No.
f. Trommel Machine:	1 No.
g. Separator Stations	2 No.
h. Weighbridge	1 No.
i. No. of personnel involved	16 No.



WASTE MANAGEMENT: DAILY/FRESH WASTE

5. I state that Municipal Council Hamirpur was upgraded to **Municipal Corporation** on **23rd December 2024**. About average 12 ton Municipal solid waste is being handled on daily basis which is being collected door to door from the city in segregated manners to the ratio of about 45% dry waste & 55% of wet waste through 14 nos covered

compartments mounted & GPS enabled medium type vehicles. The month-wise report is submitted as under:

Sr. No.	Months	Segregated Wet Waste Generated in Ton per month	Segregated Dry waste generated in Ton per month	Total Municipal solid waste generated in Ton per month
1	December 23-12- 2024 to 31-12- 2024	52.8	43.2	96
2	January 2025	180.4	147.6	328
3	February 2025	167.2	136.8	304
4	March 2025	198	162	360
5	April 2025	234.3	191.7	426
6	May 2025	206.8	169.2	376
Total	160 days	1039.5	850.5	1890

Average Municipal solid waste = $1890/160 = 11.82$ Ton per day



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6. **Compost:-** I state that the wet waste recovered—constituting approximately 55-60% of the total daily waste— is subjected to pre-treatment, aimed at reducing odor, leachate content, and overall volume. This is accomplished through the shredding of organic material followed by multiple cycles of microbial culture spraying, thereby enhancing microbial activity and effectively curtailing unpleasant odor and excess moisture. Municipal Corporation Hamirpur has 68 composting pits, which are

being utilized for the processing of wet waste. To produce compost from the wet waste, the process begins by placing the waste into the composting pits. Each day, the waste is turned three times to ensure proper aeration. Subsequently, microbial solutions such as Biozap Odour and Biozap Decomposer are added to accelerate the decomposition process. Municipal Corporation Hamirpur also sells the compost produced from the pits. Municipal Corporation Hamirpur sold compost / manure = 640 KGs amounting to Rs. 3200 /- @ Rs 5/- per Kg. w.e.f. 23-12-2024 to 25-05-2025 .

During adverse weather conditions, which delay decomposition, the pre- processed organic waste is redirected to the agency's bio-methanation facility situated at Village Jatwar, District Ambala, where it is converted into bio-fertilizer.

Furthermore, the Municipal Corporation is in process of engaging with one piggery and actively exploring a collaborative tie-up with other piggeries, to enable utilization of wet waste as animal feed, thereby further enhancing waste recovery and resource circularity. The aforesaid matter is discussed with the piggery for the utilization of wet waste. Said matter is under consideration.



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MANNER OF HANDLING DAILY/FRESH WASTE GENERATED:

- a. **Weighing of Solid Waste Received at the Site**
7. I state that the dry and wet waste is collected through door-to-door collection vehicles (**14 nos vehicles having twin separate compartment for wet / dry waste**) engaged by the

Municipal Corporation Hamirpur and is brought to the SWM site (at Dugneri). Said site is run by M/s Suntan Life. Solid waste is weighed at the weighbridge situated at the entry point of the facility. The waste is then decanted bay-wise on the tipping floor before being fed into the sorting station. The sorting station presently has a handling capacity of 50 metric tons per day (TPD) for dry waste, which has been enhanced following the installation of an **additional separator station** subsequent to the filing of the previous affidavit dt.01.04.2025 (Therefore, now we have total **02 nos of separators** stations at the facility). Proper records of the waste weighed and processed are maintained daily in designated logbooks.

b. Sorting of Waste

8. I state that the incoming waste is loaded into the hopper (01 no) of the sorting station using JCB machine (02 nos). The entire waste is transported via a conveyor belt system through mechanical separators that primarily separate the wet waste. 14 Nos Mahindra jeep have been hired along with driver having twin separate compartment for wet / dry waste door to door collection from all wards of MC Hamirpur and disposal at SWM plant. MC is in process of ensuring segregation of the waste at source.



9

9. I state that the reject material from the separator is then conveyed to the manual sorting conveyor table, where dry waste is further sorted manually by personnel. The residual wet waste is collected as an output from this sorting process.

c. Grade-wise Segregation of Dry Waste and Pre-treatment of Wet Waste

10.I state that the dry waste recovered after primary sorting—constituting approximately 40-45% of the total daily incoming waste—is further segregated batch-wise into 15 to 24 distinct grades, primarily through manual effort. These sorted batches are temporarily stored until assigned for disposal or further movement.

11.In circumstances where grade-wise segregation of the entire daily dry waste is not feasible—owing to inclement weather or inadequate storage capacity—the residual polymer content of that day is diverted as Refuse-Derived Fuel (RDF) to designated combustion facilities.

12.I state that the Municipal Corporation Hamirpur is in the process of augmenting its infrastructure, including the establishment of dedicated storage sheds, structured tipping floors, and other necessary improvements, with the objective of developing a fully functional Material Recovery Facility (MRF) subjected to meeting the land constraints. Municipal corporation has applied for transfer of additional land to The Deputy Commissioner Hamirpur HP vide office letter No. 1887 dated 12-09-2024, which is in progress, so that MRF could be established.



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d. Transportation to Processing Facilities

13.I state that the recovered and grade-wise segregated dry waste is transported to authorized recyclers for reprocessing. The pre-treated wet waste, following volume reduction, is

converted into compost using the existing composting pits (68 nos) located at the SWM site in Dughneri.

14.I state that this integrated process ensures a zero-waste outcome, leaving no residual waste at the site requiring further treatment.

MANNER OF HANDLING LEGACY WASTE GENERATED:

15.I state that the process of bio-remediation and land reclamation of legacy waste commenced on 16.05.2023 by M/S Suntan Life which was awarded vide work order No. 2758/MCH dated 16-02-2023 till 31.03.2025. Extension was granted up to 31-03-2025 vide letter No. MCH/NOC for extension of time/ 2024-4224 dated 07-03-2024 by the then Executive Officer, Municipal Council, Hamirpur. Further extension of time was also granted from the Commissioner, Municipal Corporation Hamirpur vide office letter No. MCH/NOC for extension of time /2025-3 dated 01-04-2025. It is further submitted that this office extended the extension time up to 30-06-2025 vide office letter No. MCH/NOC for extension of time/2025-270 dated 13-05-2025. A cumulative **total of 33805 metric tons** of legacy waste has been excavated and stabilized from the designated dump site, in accordance with the prescribed methodology. Out of this, approximately 30,000 metric tons have been screened by M/s Suntan Life Pvt. Ltd.



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16.I state that due to space constraints at the processing site that restrict machinery movement, the remaining 3805 metric

tons of stabilized legacy waste is being screened in a phased and regular manner prior to undertaking further excavation.

17.I state that an inadvertent error occurred in the previous affidavit, wherein the figure of 20,174 metric tons was incorrectly stated as legacy waste. In fact, the said quantity was calculated by subtracting the RDF from total waste screened (i.e. 22084-1910 = 20174 metric ton). Rather, after excavation, there is approximately 35- 40% volume reduced by aeration & windrow formation; and, there are by products like Good Earth / Coarset Fraction, recovered as by-product during the legacy waste processing. This material has been utilized for land filling, site leveling, and reclamation of excavated pits at the SWM facility itself.

a. **Legacy Waste Processing Mechanism:**

i. **Pre-Feasibility Assessment:**

18.I state that a detailed pre-feasibility assessment, including site investigations, surveys, and waste characterization studies, was carried out in March 2023 by M/s Suntan Life, based on which the bio-remediation process was initiated.

ii. **Systematic Excavation of Legacy Waste**

19.I state that dedicated excavators (01 nos) and earth movers (02 nos) deployed at the site undertake the excavation and land preparation works. The excavated waste is arranged in windrow formations and subjected to bio-culture spraying to reduce the moisture content and aid further processing.



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iii. Stabilization of Waste:

20. I state that the waste heaps are stabilized through spraying of bacterial cultures, supplemented with continuous aeration, which enhances microbial activity. This treatment significantly reduces volume, leachate generation, vector attraction (flies), and foul odour.

iv. Processing of Stabilized Waste:

21. I state that the screening is conducted using Heavy Duty Vibratory Separators (02 nos), which operate on the principles of density and pore-size separation. While the machine has a design capacity of 600 TPD, practical operational throughput varies between 80-200 TPD depending on prevailing moisture content and storage limitations.

The screened output is segregated into three principal streams:

- i. Good Earth/Coarset Fraction
- ii. RDF (Refuse Derived Fuel)
- iii. Inert Material

Total legacy waste excavated:	33805 Ton
Waste Segregated/ screened through separator:	30000 Ton
RDF generated:	2645 Ton
Fine & coarse fraction:	15355 Ton

After excavation, there is approximately 35-40% of volume reduction by aeration is occurred.



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v. Utilization of Extracted Waste Fractions:

22.I state that the recovered Good Earth and inert material is utilized for landfilling, land-levelling, and pit filling operations, both within and outside the SWM site. In earlier phases, Good Earth was dispatched offsite for land development projects; presently, it is being used on site for reclaiming excavated areas and facilitating vehicular access during adverse weather.

23.I state that the RDF (comprising approximately 8-10% of total processed waste) is dispatched to various combustion facilities, including cement kilns, waste-to-energy plants, and incinerators, in accordance with allocations made by Extended Producer Responsibility (EPR) vendors.

24.Currently, the daily lifted RDF is being transported to paper mills located in Muzaffarnagar and Shamli districts of Uttar Pradesh, as coordinated through authorized EPR partners.

vi. Clearing and Handover of Reclaimed Land:

25.I state that upon complete reclamation; the cleared and stabilized land shall be formally handed over to the Municipal Corporation Hamirpur by M/s Suntan Life Pvt. Ltd. in adherence to the applicable guidelines and compliance framework issued by the Central Pollution Control Board (CPCB)



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Handwritten signature
 Commissioner
 Municipal Corporation
 Hamirpur
DEPONENT

VERIFICATION:

Verified at Hamirpur on this 4 day of June 2025 that the contents of my above affidavit are true and correct to my knowledge based on the official records and no part of it is false and nothing material had been concealed there from.

Commissioner
Municipal Corporation
Hamirpur
DEPONENT



Identified By Miss Amisha (JBA-IT)

No. 2141

Certified that above affidavit declared on oath before me on 4/6/25 Time 4:10 by Sh./Smt. Abhishek Kumar who is personally known to me or identified by Sh. Amisha (JBA-IT) who is personally known to me.

4/6/25
ALKA RANI
Advocate
Oath Commissioner
Distt Courts Hamirpur (H.P.)

Certified that above Affidavit has been read over and explained in vernacular to Sh. Abhishek Kumar who deemed perfectly understand the same at the time of making oath thereof.

4/6/25
ALKA RANI
Advocate
Oath Commissioner
Distt Courts, Hamirpur (H.P.)